

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 106
(IB)-438/ND/2020**

Under Section: 9 of IBC.

In the matter of:

Arun K. Agarwal & Associates Applicant
Vs.	
Allbest Offshore Marine (India) Pvt. Ltd. Respondent

Order delivered on 27.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant	: Mr. Swaralipi Deb Roy, Adv.
For the Respondent	: Mr. Amit Goel, Adv.

ORDER

Learned counsel for the Corporate Debtor accepts notice, undertakes to file Vakalatnama within three days and reply within ten days. Rejoinder within five days thereafter. List on 01.04.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH